CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.540/2001

Thursday this the 5th day of July, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

A.P.Sankaran
S/o A.Chathappan, aged 51,
Indian Institute of Spices Research,
Mary Kunnu PO,
Kozhikode.12.   ...Applicant

(By Advocate Mrs. P.K.Santhamma)
                         V.

1.   The Director General,
     Indian Council of Agricultural
     Research, Krishi Bhavan,
     Dr.Rajendra Prasad Road,
     New Delhi.1.

2.   The Director,
     National Research Centre for
     Spices, Calicut.

3.   Union of India, rep. by Secretary
     Ministry of Agriculture,
     Krishi Bhavan,
     New Delhi.1.   ...Respondents

(By Advocate Mr.P.Jacob Varghese (for R.1&2)

The application having been heard on 5.7.2001, the
Tribunal on the same day delivered the following:

                    O R D E R

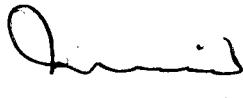HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

        The applicant who claims to be the seniormost
Assistant in the Indian Institute of Spices Research,
Kozhikode has filed this application for a direction to
the respondents to consider the seniority of the
applicant and promote him to the post of Assistant
Administrative Officer which became vacant on 18.6.2001
and not to make any alteration in the method of promotion
to the aforesaid post.

                                          Contd....

2.   When the application came up for admission, Shri Jacob Varghese, learned counsel for respondents 1&2 stated that the post of Assistant Administrative Officer will be filled only in accordance with the provisions of the Recruitment Rules considering the applicant also on the basis of his seniority, eligibility and merit.

3.   In the light of the above submission, the application is disposed of directing the respondents that the post of Assistant Administrative Officer which was fallen vacant on 18.6.2001 shall be filled only after considering the candidature of the applicant also on the basis of his seniority, merit and entitlement. No order as to costs.

Dated the 5th day of July, 2001

T.N.T. NAYAR
ADMINISTRATIVE MEMBER

A.V. HARIDASAN
VICE CHAIRMAN

(s)